

(b) the steps taken by Government in the matter?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Patabhi Raman): (a) Under Section 49 of the Factories Act, 1948 only factories employing 500 or more workers are required to employ Welfare Officers. The State Government have reported that there is no such textile mill without a Welfare Officer.

(b) Does not arise.

Indian Woman Killed in Aden

1645. { **Shrimati Savitri Nigam:**
Shri Vishwa Nath Pandey:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that an Indian woman was killed in Aden during a recent grenade attack; and

(b) if so, whether the Aden Government have paid any compensation to her family?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):

(a) Yes, Sir; Mrs. Herawanti Jamnadas, was accidentally killed in Aden, when a grenade attack was made on the British High Commissioner while enplaning for London, as a result of which the High Commissioner and some others were injured and two persons lost their lives.

(b) No Sir; however, the Aden Government have conveyed their regret to the Government of India and the Indian community in Aden and their sympathies to the bereaved family.

Development of Atomic Energy

{ **Shri Hari Vishnu Kamath:**
Shri Maheswar Naik:
Shri D. C. Sharma:

1646. { **Shri Prakash Vir Shastri:**
Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri Dhaon:
Shrimati Savitri Nigam:
Shri P. R. Chakraverti:

Will the **Prime Minister** be pleased to state:

(a) the progress made by India in the development of atomic energy for peaceful purposes;

(b) the names of countries with which India is collaborating in this field; and

(c) the names of countries which have refused to co-operate with India?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):

(a) The Brief Annual Report of the Department of Atomic Energy for the year 1963-64, which reports the progress made by the Department in the development of atomic energy for peaceful purposes has already been circulated to Honourable Members of Parliament.

(b) The Department has entered into agreements of collaboration in specified fields with Canada, Denmark, France, Hungary, Poland, Sweden, the Union of Soviet Socialist Republic the United Arab Republic, the United Kingdom and the United States of America.

(c) No country has so far refused to co-operate with the Department.

Situation in Laos

1647. { **Shri Warior:**
Shri Vasudevan Nair:
Shri P. C. Borooah:

Will the **Prime Minister** be pleased to refer to the reply given to Unstarred Question No. 22 on the 18th November, 1963 and state the latest situation in Laos?

The Prime Minister, Minister of External Affairs and Minister of